

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO.5085  
TO BE ANSWERED ON MARCH 27, 2018

RESERVATION FOR WOMEN IN ULBs

No. 5085 KUMARI SUSHMITA DEV:

Will the MINISTER OF HOUSING AND URBAN AFFAIRS be pleased to state:-

- (a) the names of the States that have adopted 50% reservation for women in Urban Local Bodies (ULBs);
- (b) the number of women representatives in Urban Local Bodies across the country, State-wise;
- (c) whether the Government propose to bring in a Central Legislation in this regard; and
- (d) the time by which the legislation is likely to be introduced?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)

(a): As per information available, the States of Andhra Pradesh, Assam, Bihar, Chhattisgarh, Gujarat, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Tripura and Telangana have 50% reservation for women in Urban Local Bodies (ULBs).

(b): Details regarding number of women representatives in Urban Local Bodies is not maintained by the Ministry.

(c): No decision has been taken in this regard.

(d): Does not arise.

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